

Works Committee of Delhi Cantonment Board

6899. DR. LAXMINARAYAN PANDEYA: Will the PRIME MINISTER be pleased to state:

(a) whether the Works Committee of the Delhi Cantonment Board has not been constituted for the last many years;

(b) if so, the reasons therefor; and

(c) the time by when the Works Committee in Delhi Cantonment Board is likely to be constituted?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. RAJA RAMANNA): (a) Yes, Sir.

(b) and (c). The grievances of the employees of the Cantonment Board are considered and looked into in the meetings of the Joining Consultative Committee at Cantonment Board level, at Command level and at the Directorate General level. The employees of the Cantonment Boards are represented in all these Committees. Constitution of Works Committees is not considered necessary.

[*Translation*]

Forest area as per Revenue Records

6900. DR. LAXMINARAYAN PANDEYA: Will the MINISTER OF ENVIRONMENT AND FORESTS be pleased to state:

(a) whether it is proposed to exempt such forest areas from the purview of Forest (Conservation) Act, 1980 as are not having any forest on them and are shown as forest lands in revenue records; and

(b) whether Union Government purpose to issue orders to the State Govern-

ments to update their records accordingly deleting such areas?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI MANEKA GANDHI): (a) and (b). No, Sir.

[*English*]

Changes in Recruitment Rules of Kendriya Vidyalaya Sangathan

6901. DR. LAXMINARAYAN PANDEYA:
SHRIMATI GEETA MUKHERJEE:
DR. SUDHIR RAY:

Will the PRIME MINISTER be pleased to state:

(a) whether some changes were made during 1989 in recruitment rules by the Chairman of Kendriya Vidyalaya Sangathan, without any reference to the Board of Governors;

(b) if so, whether the changes have since been ratified by the Board in its first meeting that ensured as per provisions;

(c) if so, the details thereof; and

(d) if not, the validity of the amendments?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMANBHAI MEHTA): (a) Yes, Sir.

(b) to (d). The Board of Governor of the Kendriya Vidyalaya Sangathan at its 46th meeting held on 3.12.1985, delegated powers to the Chairman of the Sangathan to approve recruitment rules for all categories of posts. Such recruitment rules are required